

Participants : [Babu Rao Shri Mediyam](#)

an>

Title: Regarding mine accident at Kothagudem in Khammam district, Andhra Pradesh.

DR. BABU RAO MEDIYAM (BHADRACHALAM): Mr. Speaker, Sir, I would like to raise an important matter. An accident occurred in V.K. No.7 Incline underground coal mine of Singareni Collieries Company Limited at Kothagudem area of Khammam District, Andhra Pradesh on 12.11.2006. I happened to be there and I visited the accident spot.[\[R12\]](#)

13.00 hrs.

An imported machine called “Continuous Miner” was introduced three months back in this mine. Six workmen were working while the stony roof fell down with seam width of nearly 4 meters. As a result one Under Manager, one over man and two workers were crushed to death. However, two people were rescued by the rescue team. These two people belonged to the Joy Company because they were trained and accustomed to such type of accidents. The pity is that the mining activity was conducted in an unsafe manner without observing minimum safety precautions. It is said that an hour before the accident the workmen heard some sounds and cautioned the Under Manager.

MR. SPEAKER: You may not give these many details. You may just mention the matter.

DR. BABU RAO MEDIYAM : The roof fell down because of the bolt system without the standard pillar system. I would like to request the Ministry to Mines to order a transparent and proper judicial enquiry and also to suspend the officials there during the period of the enquiry. Secondly, I would like to demand that a compensation of Rs. 15 lakh be paid to each of the families of the deceased and thirdly, I would like to demand that stringent safety precautions should be observed in the mines.

MR. SPEAKER: The rest of the matters would be taken up at the end of the day. After the lunch recess, the House would first take up the Jallianwala Bagh National Memorial (Amendment) Bill, 2006 for about half an hour followed by discussion under Rule 193.

13.02 hrs.

The Lok Sabha then adjourned for Lunch till Fourteen of the Clock.

14.04 hrs.

*The Lok Sabha re-assembled after Lunch at
four minutes past Fourteen of the Clock.*

(Mr. Deputy-Speaker *in the Chair*)

SHRI B.K. HANDIQUE : Sir, I may suggest one thing. As was mentioned by the hon. Speaker in the meeting this morning, the Jallianwala Bagh National Memorial Bill which is a short Bill may be taken up now realizing its importance and significance of 150 years. It will take only 20 to 30 minutes to discuss and pass it So, this Bill may be taken up now.

उपाध्यक्ष महोदय : स्पीकर साहब पहले बोल चुके हैं। मुझे बताया गया है।

...(व्यवधान)

MR. DEPUTY-SPEAKER: Now, the House will take up item no. 14. Matters under Rule 377 may be laid on the Table of the House. That will form part of the proceedings.